

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5 - IA/741(AHM)2024
in
CP(IB)/102(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Classic Microtech Private Limited
V/s
Adison Granito Private Limited

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.
For the Respondent : Ms. Rhea Sevak, Adv. for Mr. Arjun Seth, Adv.

ORDER

IA/741(AHM)2024

Since connected matter is coming up for hearing on 18.06.2024. this matter stands adjourned to 18.06.2024. Ld. Counsel for respondent appeared on advance service and waive notice.

List for further consideration on 18.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)